

1	2	3	4	5
20.	Punjab	50362	2901	5.76
21.	Rajasthan	342239	31700	9.26
22.	Sikkim	7096	2650	37.34
23.	Tamil Nadu	130058	22628	17.40
24.	Tripura	10486	6292	60.01
25.	Uttar Pradesh	294411	51663	17.54
26.	West Bengal	88752	11879	13.38
27.	Andaman & Nicobar Islands	8249	7171	86.93
28.	Chandigarh	114	31	27.19
29.	Dadra & Nagar Haveli	491	203	41.34
30.	Lakshdweep	32	-	-
31.	Pondicherry	493	-	-
Total		3287263	765210	23.28

[English]

**Protection to Policemen**

2221. SHRI K.P. SINGH DEO : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Government have a proposal to amend the existing laws to give due protection to the honest and efficient policemen ; and

(b) if so, the steps taken in this direction ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) and (b) The existing laws as well as instructions do provide protection to the honest and efficient policemen. The review of the existing laws and instructions is a continuous process.

**Banned Pesticides and its Uses in Agriculture**

2222. DR. KRUPASINDHU BHOI : Will the Minister of AGRICULTURE be pleased to state :

(a) the details of brand names of pesticides on which global ban has been imposed ;

(b) whether some of those pesticides still in use in the country ;

(c) if so, the reasons therefor ; and

(d) the steps taken to phase-out those banned pesticides to implement the integrated pest management programme expeditiously and to train the farmers adequately on the use of the pesticides ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (DR. S. VENUGOPALACHARI) : (a) and (b) Under the Insecticides Act., 1968, the Government registers the pesticides for use in the country by their common names. Any registered pesticides may be marketed under a number of different brand names in the country. The list of the common names of the pesticides which are banned/severely restricted in some other countries of the world but still in use in the country is given in the attached Statement - I.

(c) The main reasons for continued use of such pesticides are :

- (i) Non-availability of safer/cheaper substitutes,
- (ii) To deal with specific pests and diseases situation,
- (iii) More rapid degradation and less persistence of some pesticides in Indian environmental condition compared to the countries in temperate Zones.

(d) (i) The Government keeps on reviewing through the Registration committee or specially constituted Experts

Committee the continued use of those pesticides in the country which have been banned/severely restricted in other countries of the world. The list of the pesticides which have been reviewed/under review and outcome of their review is given in the attached Statement-II.

(ii) To train farmers, Government has laid special emphasis on Human Resource Development by conducting the Season Long Training Courses for master-trainers and establishment of Farmer's Field Schools. Through the field training programme as far 812 master-trainers, 21145 Agricultural Extension Officers (AEOs) and 1,40,068 farmers have been trained in IPM skills.

**Statement- I**

*List of Pesticides which have been banned/severely restricted in some countries of the world, but still being used in India and their review status*

Sl.	Name of the product	Status of review
1	2	3
1.	Alachlor	Under review
2.	Aldicarb	Reviewed Use allowed
3.	Aluminium Phosphide	Reviewed. Use allowed
4.	Benomyl	Under Review
5.	Captafol	Reviewed. Use restricted
6.	Captan	Reviewed. Use allowed
7.	Carbaryl	Reviewed. Use allowed
8.	Carbofuran	Not Reviewed
9.	Chlorbenzilate	Reviewed. Use restricted
10.	Dicofol	Reviewed. Use allowed
11.	Dimethoate	Reviewed. Use allowed
12.	Diuron	Under review

1	2	3
13.	DDT	Reviewed. Use restricted
14.	Dieldrin	Reviewed. Use Restricted
15.	Endosulfan	Reviewed. Use allowed
16.	Ethylane Dibromide	Reviewed. use restricted
17.	Fenarimol	Under review
18.	Lindane	Reviewed. Use restricted
19.	Malathion	Not reviewed
20.	Maleic Hydrazide	Not reviewed
21.	Methoxy Exthyl Mercury Chloride	Not reviewed
22.	Methomyl	under review
23.	Monocrotophos	Under review
24.	Methyl Parathion	Reviewed. Use restricted
25.	Oxyfluorfen	Under review
26.	Paraquat dichloride	Reviewed. Use allowed
27.	Phorate	Reviewed. Use allowed
28.	Phosphamiden	Under review
29.	Pretilachlor	Not reviewed
30.	Sodium Cyanide	Reviewed. Use restricted
31.	Triazophos	Under review
32.	Tridemorph	Under review
33.	Thiometon	Under review
34.	Thiram	Not reviewed
35.	Trichloro Acetic Acid	Not reviewed
36.	Zinc Phosphide	Reviewed. Use allowed
37.	Ziram	Under review.

**Statement- II**

*List of Pesticides Under review/Reveiwed by the Expert Committee/Registration Committee*

Sl. No.	Name of the Pesticide	Use Banned	Use Allowed	Use Restricted	Under Review
1	2	3	4	5	6
1.	Alachlor				Under review
2.	Aldicarb		Use allowed		
3.	Aldrin	Use banned			

1	2	3	4	5	6
4.	Aluminium phosphide			Use restricted	
5.	Benomyl				Under review
6.	BHG	Use banned			
7.	Calcium Cyanide	Use banned			
8.	Captafol			Use restricted	
9.	Captan		Use allowed		
10.	Carbamyl		Use allowed		
11.	Chlordane	Use banned			
12.	Chloroensilate			Use restricted	
13.	Copper Acetoarsenite	Use banned			
14.	Dibromo Chloropropene (DBCP)	Use banned			
15.	Dicofol		Use allowed		
16.	Dimethoate		Use allowed		
17.	DDT			Use restricted	
18.	Dieldrin			Use restricted	
19.	Diuron				Under review
20.	EDB			Use restricted	
21.	Endosulfan		Use allowed		
22.	Ethyl Mercury Chloride	Use banned			
23.	Endrin	Use banned			
24.	Ethyl Parathion	Use banned			
25.	Fenarimol				Under review
26.	Heptachlor	Use banned			
27.	Lindane			Use restricted	
28.	Menazon	Use banned			
29.	Methyl Parathion			Use restricted	
30.	Methomyl				Under review
31.	Monocrotophos				Under review
32.	Nicotine Sulphate	Use banned			

1	2	3	4	5	6
33.	Nitrofan	Use banned			
34.	Oxyfluorfen				Under review
35.	Paraquat dimethyl sulphate	Use banned			
36.	Pentachloro Nitrobenzene (PCNB)	Use banned			
37.	Pentachloro Phenyl (PCP)	Use banned			
38.	Phenyl Mercury Acetate (PMA)	Use banned			
39.	Phosphamidon				Under review
40.	Phorate		Use allowed		
41.	Sodium Cyanide			Use restricted	
42.	Sodium Methane Arsonate (MSMA)	Use banned			
43.	Tetradifon	Use banned			
44.	Thiometon				Under review
45.	Toxaphene	Use banned			
46.	Triazophos				Under review
47.	Tridemorph				Under review
48.	Zirom				Under review
49.	Zineb				Under review
50.	Zino Phosphide		Use allowed		
51.	2, 4-D		Use allowed		

**Sophisticated Weapons to Insurgents in the North East Region**

2223. SHRI JAGMOHAN: Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether some officers of the police posted in Jammu and Kashmir have been found to have provided sophisticated weapons to the insurgents in the North-East region;

(b) whether a few other cases of clandestine sale of confiscated weapons to the insurgents and other criminal elements have come to the notice of the Government ;

(c) if so, whether any inquiry into such cases had been conducted ; and

(d) the remedial measures taken by the Government to ensure that the undesirable elements have no access to weapons particularly the sophisticated weapons?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) to (d) There are no confirmed reports in this regard. However, reports in a section of the Press had alleged funneling of arms clandestinely by some Jammu and Kashmir Policemen to the Ranvir Sena and Naxalites.

[Translation]

**Rajiv Longowal Accord**

2224. DR. ARVIND SHARMA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the date on which Rajiv-Longowal Accord was signed and the date when its implementation was started ;

(b) the main conditions laid down in the said agreement and the time by which those conditions had to be implemented;